

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2606/2002

(7)

New Delhi, this the 9th day of April, 2003

Hon'ble Sh. Govindan S.Tampi, Member (A)
Hon'ble Sh. Shanker Raju, Member (J)

1. Sh. Ishan Dutt Bahugune
S/o Sh. Narendra Dutt Bahugune
G-66, Street No.3, Shakarpur
Delhi - 110 092.
2. Sh. Dilbagh Singh Gill
S/o Sh. Suraj Bhan
15/286, Lodhi Colony,
New Delhi - 110 003.
3. Shri Raghuvir Singh Akela
S/o Sh. Lala Ram
46, Delhi Administration Flats
Karkardooma, Delhi - 110 009.

...Applicants

(By Advocate Sh. Surender Singh)

V E R S U S

1. Govt. of NCT of Delhi : through
The Director of Education
Directorate of Education
Old Secretariat, Delhi - 110 054.
2. Secretary
Central Board of Secondary Education
Shiksha Kendra, 2, Community Centre
Preet Vihar, Delhi - 110 092.
3. Anupam Kumar Sharma through Principal
Lecturer, Engineering Drawing
G.B.Gandhi Memorial S.B.V.
Shahdara, Delhi - 110 032.

...Respondents

(By Advocate Sh. George Paracken),
O R D E R (ORAL)

By Shri Shanker Raju,

The name of Shri G.S.Lobana is wrongly printed in the cause list. It should be deleted.

2. Shri Surender Singh, 1d. counsel seeks permission to withdraw this OA with liberty to assail the Recruitment Rules. Permission granted.

3. OA is dismissed as withdrawn with liberty to assail the Recruitment Rules including his grievance contained in the present OA.

S. Raju
(SHANKER RAJU)
MEMBER (J)
/vnd/

(GOVINDAN S.TAMPI)
MEMBER (A)